

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019

NAME OF THE COMPANY: Ganesh Yadav V/s M/s Sajam Housing Company Pvt Ltd & Ors


SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Udevi Chandani	Advocate	Respondent	UChandani
2.	Negar Ahmad	P.C.S	Petitioner] Anil K.
3.	Anil Kumar	P.C.S		

Since, today the Advocates are on strike.

Put up on 21st November, 2019.

Dated: 04.11.2019



(Rajesh Dayal Khare)
MEMBER (J)